

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2036

ANSWERED ON:08.03.2013

IMPACTS OF BANKS STRIKE

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Will the Minister of FINANCE be pleased to state:

- (a) whether the banking services across the country came to a standstill in view of the strike observed by United Forum of Bank Unions (UFBUs) recently;
- (b) if so, the details and the estimated loss suffered by the Government as a result thereof;
- (c) the major demands put forth by the UFBUs;
- (d) whether the Government has accepted their demands;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken/proposed to be taken by the Government to avoid recurrence of such strikes in future?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (f): United Forum of Bank Unions (UFBUs) gave a notice of strike for two days on 20th & 21st February, 2013 on the following issues and demands:

- (i) In support of the 10 point Charter of Demands of Central Trade Union;
- (ii) Control alarming price rise;
- (iii) Hands off trade union rights;
- (iv) Stop Banking Reforms;
- (v) Stop outsourcing;
- (vi) Early wage revision; and
- (vii) Settle pending issues like compassionate appointment scheme.

Wage revision in Public Sector Banks is through a bipartite settlement between the representatives of bank employees and management. On the notice for strike, a conciliation meeting of UFBU with Indian Banks Association (IBA) was held at the office of Chief Labour Commissioner, New Delhi wherein UFBU was appealed not to resort to strike and to sort the issues amicably and avert the strike. However, UFBU decided to go ahead with two days strike on 20th & 21st February, 2013.

It is not possible to quantify the loss of business, however, the inconvenience caused to the public was minimized with the functioning of the ATMs and internet banking.